

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION NO. 967
TO BE ANSWERED ON THE 8TH DECEMBER 2023

Drug Inspectors

967. SHRI SRIDHAR KOTAGIRI:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the total requirement of drug inspectors as per the current total number of manufacturing units in the country;
- (b) the total number of sanctioned posts for drug inspectors, State-wise;
- (c) the total number of vacant posts for the same, State-wise;
- (d) whether the Government has looked into initiating any mechanism to ensure expediency of filling the vacancies across all States in the country; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SHRI BHAGWANTH KHUBA)**

(a): As per the information provided by Department of Health & Family Welfare, no such specific information is available. However, Dr. Mashelkar Expert Committee report 2003 recommends that the number of drug inspectors should be 1 inspector for 50 manufacturing units and 1 inspector for 200 sales units.

(b) to (e): The number of the sanctioned post and filling of the vacant post of Drug Inspectors in the states come under the respective State Government. Such information is not maintained centrally. In so far as Central Drugs Standard Control Organisation (CDSCO) is concerned, a statement showing total number of sanctioned posts and vacant posts in offices under CDSCO as on 04.12.2023 is as under:

Name of Post	Sanctioned Strength	Working Strength	Vacant
Drug Inspectors	504	201	303

There is an established procedure for filling up the vacancies in CDSCO which involves Department of Personnel and Training (DoP&T), Union Public Service Commission (UPSC) and the Ministry of Law & Justice.
